

C.A.T. Bench, JODHPUR

Date of Order	Orders
14.9.92	CASE NOT REACHED PUTUP FOR HEARING ON 15.9.1992 B.O.  COURT MASTER
15/9/92	CASE REACHED PUTUP FOR HEARING ON 16/9/1992 B.O. COURT MASTER
16/9/92	CASE NOT REACHED PUTUP FOR HEARING ON 17/9/1992 B.O.  COURT MASTER
17/9/92	CASE REACHED PUTUP FOR HEARING ON 18/9/1992 B.O.  COURT MASTER
18.9.92	Mr. S. K. Ramesh - Counsel for the applicant Mr. Manish Bhardwaj - Counsel for the respondents. In view of the order in T.A 140.99/87 This T.A is infructuous and the same is dismissed. Gopal Krishna Member (Judg.) (B. B. Mohajan) Member (Adm.)